IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 659/2016

IN THE MATTER OF:

SBJ Exports & MFG Pvt. Ltd.

.... APPLICANT / PETITIONER

Vs.

BCC Fuba India Limited.

RESPONDENT

SECTION:

Under Section 433(e), 434 and 439

Order delivered on 05.02.2018

Coram:

VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the RESOLUTION PROFESSIONAL

:- Mr. Abhishek Anand, Advocate Mr. Anant A. Pangi, Advocate

ORDER

At the request made by the learned Counsel for the petitioner, the matter is adjourned to 8th February 2018.

(S. K. MOHAPATRA) MEMBER (TECHNICAL) (VARADHARAJAN) MEMBER (JUDICIAL)

Deepak Kumar 05.02.2018